

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 983
TO BE ANSWERED ON 22.07.2022

INTEGRATED CHILD DEVELOPMENT SCHEME

†983. SHRIMATI SHARDABEN ANILBHAI PATEL:
SHRIMATI GEETA KORA:
SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the present status of Integrated Child Development Scheme (ICDS) and women empowerment scheme being implemented in the country particularly in Jharkhand;
- (b) whether any task force has been set up by the Union Government for proper planning of these schemes and if so, the details thereof;
- (c) the details of funds released for these schemes in the budget;
- (d) the number of children benefitted under ICDS for the holistic development of children, during the last three years; and
- (e) the number of Non-Government Organizations (NGOs) participating in the implementation of this programme?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Presently, Anganwadi Services under Saksham Anganwadi and Poshan 2.0, is implemented through 7075 Projects and 1391004 operational Anganwadi Centres across the country covering 9.49 crore beneficiaries (as on 31.03.2022). In the State of Jharkhand Anganwadi Services is being implemented through 224 projects and 38432 operational AWCs (as on 31.03.2022) wherein 37,47,609 beneficiaries have been enrolled in the State under the Scheme.

One Stop Centre (OSC) Scheme, popularly known as Sakhi Centres is being implemented across the country since 1st April 2015. The objectives of the One Stop Centre Scheme are to provide integrated support and assistance to women affected by violence, both in private and public spaces under one roof and facilitate immediate, emergency and non-emergency access to a range of services including police, medical, legal aid and counseling, psychological support to fight against any forms of violence against women. As of now, 758 OSCs have been approved and out of which 708 are operational in 35 States/ UTs and more than 5.84 lakh women have been assisted.

Women Helpline (WHL) Scheme is being implemented since 1st April, 2015 with the aim to provide an immediate and 24 hour emergency and non-emergency response to women affected by violence across the country by referral service. Under the Scheme, a toll-free 24-hours telecom service through short code 181 is provided to women seeking support and information. Women helpline is operational in 34 States/ UTs and handled more than 70.00 lakh calls assisting the aggrieved women.

(b) Mechanisms and planning necessary for successful implementation are well-defined in the schemes and provide end-to-end monitoring & tracking outcome based solutions, therefore need for taskforce is not required.

(c) The details of funds released to States/UTs (including State of Jharkhand) under Anganwadi Services Scheme during last three F.Y are as follows:

(Rs. in lakhs)

S.No.	Name of Scheme	2019-20	2020-21	2021-22
1	Anganwadi Services	1689355.00	1578439.00	1820884.68
2	OSC	13757.08	15968.59	14539.35
3	WHL	1168.14	125.28	1453.10

(d) The number of children benefited under ICDS for holistic development during the last three years is placed at Annexure-I.

(e) The State/UT-wise details of NGOs engaged with implementation of Anganwadi Services is placed at Annexure-II

STATEMENT REFERRED IN REPLY TO PART (D) OF LOK SABHA UN-STARRED QUESTION NO. 983 for 22.07.2022 ASKED BY SHRIMATI SHARDABEN ANILBHAI PATEL, SHRIMATI GEETA KORA AND SHRI MITESH RAMESHBHAI PATEL (BAKABHAI) ON “INTEGRATED CHILD DEVELOPMENT SCHEME”:

Statement of Total no. of SNP and PSE Beneficiaries under ICDS Schemes in last three years							
Sl. No.	State/Uts	Mar-20		Mar-21		Mar-22	
		SNP Children (6 months - 6 years)	PSE Children (3 - 6 years)	SNP Children (6 months - 6 years)	PSE Children (3 - 6 years)	SNP Children (6 months - 6 years)	PSE Children (3 - 6 years)
1	Andhra Pradesh*	2262512	805855	2508460	0	2481918	918768
2	Arunachal Pradesh	162040	87120	162040	87120	162040	87120
3	Assam	2990372	1518507	3090257	1586007	3220832	1716760
4	Bihar	4212933	2152574	7030812	3288149	8217932	3905485
5	Chhattisgarh	1941229	772521	2076371	934485	2125159	854030
6	Goa*	53525	18898	57580	0	64916	0
7	Gujarat	3101046	1231667	3533208	1652632	3390898	1641131
8	Haryana	840688	269019	1114237	434082	967345	359274
9	Himachal Pradesh	347751	91190	402835	51045	391431	117597
10	Jharkhand	2763701	472798	1356983	578719	3028434	1016446
11	Karnataka	3864489	1443132	3802458	1036698	4007486	1834621
12	Kerala	833979	355192	1029795	501136	1113500	537338
13	Madhya Pradesh	6116041	3162584	5825809	2844100	5844102	2750740
14	Maharashtra	5952304	1560001	6425949	2421736	6439575	2421736
15	Manipur*	309717	169704	348064	0	335275	0
16	Meghalaya	436048	201527	439998	222115	470349	230759
17	Mizoram	58975	26581	100505	24491	110226	22279
18	Nagaland	287317	144252	345470	140047	369016	180819
19	Odisha	3407671	1613775	3304750	1604310	3374963	1731916

20	Punjab	726199	267522	800801	273298	955435	344960
21	Rajasthan	2750796	1025505	3357137	1301088	3740766	1488690
22	Sikkim	19461	8295	20433	7229	17665	7435
23	Tamil Nadu	2514453	1107889	2665806	757779	2718978	819922
24	Telangana*	1375737	484489	1657019	0	1581963	565879
25	Tripura	303224	173757	329305	173757	316555	176387
26	Uttar Pradesh	13155926	4779521	7405128	2649649	12587765	4025343
27	Uttarakhand	606832	156235	683865	251563	605791	262835
28	West Bengal*	6321698	0	6249472	0	6870745	0
29	A & N Islands	10574	2789	16441	6462	16782	16782
30	Chandigarh	50858	26918	47039	26517	50037	24242
31	Dadra & N Haveli and Daman & Diu **	19161	10326	29218	14668	31739	15842
32	Delhi	420210	123924	624028	159402	724890	257948
33	Jammu & Kashmir*	359016	231351	615200	0	729736	232751
34	Ladakh	17624	3614	18508	3374	18402	9235
35	Lakshadweep	3702	998	4079	1191	3882	1063
36	Puducherry	26839	1605	30636	4716	32313	6076
	All India	68630173	24503688	67509696	23037565	77118841	28582209

*Due to COVID-19 AWCs could not run Pre-school Education

** During the period March 2020 saperate are D & N Haveli and Daman & Diu Administration

Annexure-II

STATEMENT REFERRED IN REPLY TO PART (E) OF LOK SABHA UN-STARRED QUESTION NO. 983 for 22.07.2022 ASKED BY SHRIMATI SHARDABEN ANILBHAI PATEL, SHRIMATI GEETA KORA AND SHRI MITESH RAMESHBHAI PATEL (BAKABHAI) ON “INTEGRATED CHILD DEVELOPMENT SCHEME”:

S. No.	State/UTs	No. of NGOs	Name of the NGOs
1.	Andhra Pradesh	1	RASS NGO Thirupathi
2.	Assam	49	<p>The following NGOs participated for implementation of Supplementary Nutrition Programme under Anganwadi Services Scheme in the State of Assam:-</p> <p>BM Everlite; Light of Village Energy; Sparsha; North East Eco Development Society; Borluit Social Welfare Society; Social Research and Development Centre; Manab Sewa and Vikash Samitee; Voluntary Association for Social Upliftment; Akash Gramin Sewa; Om Samaj Seva Sansthan; Pragati Foundation; Progressive Foundation; Intensive Rural Development Project; Progressive Educational Society; The Generation Awakens; Nava Vikash Foundation; Bahaguna Socio-Economic Development Society; Kanaklata Janaseva Samity; Dayasagar; Omm Foundation; Santikami Society; Mohabali Socio-Economic Janakalyan Society; New Evergreen N.G.O.; Navalok; Nava Pratishruti; Naba Pragati N.G.O.; Naba Jagaran N.G.O.; Assam Agricultural Economic Educational & Society Development (AAEESDS); Janasewa Foundation; Village Development Society; Janasampad Unnayan Mancha; Rojgar Khadi Gramudyog Organisation (NGO); Sarwangin Welfare Society; Rights Preservation; Axom Suraksha Manch; Citadel Mission; Udali Rural Development Association; Eleven Star Group; Child Welfare Society; District Community Development Programme; Humanity Foundation; Basundhara; District Multipurpose Development & Information Centre; Bhagyalakshmi Anchalik Sishu Kalyan Kendra; Rural Education Development Institute; Cachar Rural Development Social Organisation; West Silchar Village Development Society; Green View Club; Gram Vikash Porishad, Silchar Road.</p>
3.	Chhattisgarh	1	VISHWAS (Vivekanand Institute of Social Health Welfare and Service)

4.	Gujarat	8	Deepak Foundation, Vadodara; Saraswatam Trust; Bhansali Trust, Radhanpur; Gandhi Ashram, Zilia; Ishwar Gram Vikas Trust; Bhansali Trust, Radhanpur; Shri VN Patel Village Development Trust; Karunasetu Trust
5.	Haryana	1	Mahavir Education and Social Welfare
6.	Madhya Pradesh	2	Bal Niketan Sangh, Indore; Sewa Bharati, Madhya Bharat, Bhopal
7.	Maharashtra	4	Foundation for Mother and Child Health; SNEHA Society for Nutrition, Education and Health Action; Save the Children; Rise Infinity Foundation
8.	Punjab	2	Child Welfare Council, Punjab State Social Welfare Board
9.	Rajasthan	1	Lupin Human Welfare Society
10.	West Bengal	19	Sri Krishna Club; Vivekananda Loksasiksha Parishad; Kalyanshree Mahila Samity; Haldia Vigyan Mancha; Haldia Samaj Kalyan Parishad; Burdwan Disabled Welfare Society; Elmhirst Institute of Community Studies; Egra Tarun Sangha; Prabuddha Bharati Shisu Tirtha; Kalyan; Pashchim Banga Nari shisu Kalyan Sanstha; Chatra Kalyan Samity; Sree Ramkrishna Satyananda Ashram; Sanlap; Women's Interlink Foundation; Janashiksha Prochar Kendra; The Calcutta Samaritans; Ramkrishna Mission Lok Shiksha Parishad; Seulipur Udayan Sangha
11.	Delhi	22	Dalit Prahari; Nav Prayas; Stri Shakti; Mahila Bal Utthan; Rewards; Rao Raghubir; Suprabhat Education and Social Welfare Society; Indcare Trust; Sunder Amarsheel; People Welfare Society; Swami Sivanand; Dalit Manav Utthan Sansthan; Shape India; Jaygee Humantarian; Rashtriya Nirbal Utthan Sanstha; Maitri Research; Anmol; Ekta Shakti; Surya Charitable & Welfare Society; Ray Welfare Society; Dr. Bhim Rao Ambedkar; Waruda